NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	Hearing	391/394	Aruba Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Pallari Smutli
Petinoner

Roc

Prima - Halti
Roc

Prima - Halti

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. She requested time to file report of ROC and RD. None appeared from OL office. Registry to issue notice to OL. Time granted for ROC to file report as a last chance. Affidavit of the authorised signatory of petitioner company is filed.

List it on 17.07.2017.

MEMBER (J)

MEMBER (T)